

9

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-429/2004 in
OA-1285/2003

New Delhi this the 17th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

H.C Ram Kishan 135/NE
Presently Posting No. 59/A,
IGI Airport Line, Mehram Nagar,
New Delhi-16.

..... Petitioner

(through Sh. J.S. Dagar, proxy for Sh. Arun Bhardwaj, Advocate)
Versus

1. Sh. K.K. Paul,
Commissioner of Police,
PHQ, I.P. Estate,
New Delhi-1.
2. Sh. P.S. Brar,
Jt. Commissioner of Police,
New Delhi Range,
MSO Building, PHQ, I.P. Estate,
New Delhi-1
3. Sh. D.C. Srivastava,
Addl. Dy. Commissioner of Police,
North East Distt.,
Delhi.

..... Respondents

(through Sh. Ajesh Luthra, Advocate)

Order (Oral)
Hon'ble Shri Shanker Raju, Member(J)

After hearing the parties CP stands disposed of directing the
respondents to pass appropriate orders in true letter and spirit within a period of



-2-

six weeks from the date of receipt of a copy of this order. Notices are discharged. ,

S. Raju
(Shanker Raju)
Member(J)

/cc/

V.K. Majotra
(V.K. Majotra,
Vice-Chairman(A)
17-8-05